

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 4704
TO BE ANSWERED ON 23.03.2018

SEXUAL ABUSE AGAINST CHILDREN

4704. SHRI MALLIKARJUN KHARGE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether cases of sexual abuse against children, especially male children are increasing in the country;
- (b) if so, the details thereof;
- (c) whether most cases of sexual abuse against male children take place at the workplace; and
- (d) if so, the details thereof and the corrective steps taken thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): As per National Crime Record Bureau (NCRB) report, a total number of 34,414, 34,425 and 36,321 victims (male and female) were reported under Protection of Children from Sexual Offences(POCSO) Act, 2012 r/w other section of IPC during 2014, 2015 and 2016 respectively showing an increasing trend with an increase of 0.03% in 2015 over 2014 and 5.5% in 2016 over 2015. A total number of 296, 630 and 467 male victims were reported under POCSO Act, 2012 r/w other section of IPC during 2014, 2015 and 2016 respectively showing a mixed trend with an increase of 112.8% in 2015 over 2014 and a decline of 25.9% in 2016 over 2015.
- (c) & (d): No such data is maintained by NCRB. However, the Government has been regularly creating public awareness against child abuse in the country through print and electronic media from time to time and organised various national consultations/conferences with different stakeholders.
